

ITEM NO.36

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 31129/2018

SABIT ALI @ SADIQ & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 08-04-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R. SUBHASH REDDY
[IN CHAMBER]

For Petitioner(s)

Ms. Fauzia Shakil, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

As prayed for, further four weeks' time, from today, is granted to the learned counsel for the petitioners to cure the defects, pointed out by the Registry.

(SUKHBIR PAUL KAUR)
AR CUM PS

(SANTOSH KUMAR)
BRANCH OFFICER